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ITEM NO.2

COURT NO.12 SECTION XIV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8988/2014
(Arising out of impugned final judgment and order dated 03/10/2013
in WPC No. 3611/2013 passed by the High Court Of Delhi At New
Delhi)

STAR SPORTS INDIA PVT LTD. Petitioner(s)

VERSUS

PRASAR BHARTI & ORS. Respondent(s)
(with interim relief and office report)

WITH
SLP(C) No. 4574-4575/2015
(With appln.(s) for permission to place addl. documents on record
and Interim Relief)

SLP(C) No. 4572-4573/2015
(With appln.(s) for permission to file additional documents and
appln.(s) for impleadment as petitioner and Interim Relief and
Office Report)

Date : 09/02/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

In SLP 8988/14 Dr. A.M. Singhvi, Sr. Adv.
Mr. Sudhir Chandra, Sr. Adv.
Mr. Arvind Datar, Sr. Adv.
Mr. Sai Krishna Rajagopal, Adv.
Mr. Sidharth Chopra, Adv.
Ms. Sneha Jain, Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Manish Kumar, Adv.
Mr. Shivam Singh, Adv.
Mr. L. Ahmed, Adv.
Ms. Sarni Dutt, Adv.
Ms. Akanksha Munjal, Adv.
Mr. Gopal Singh, Adv.

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Mr. Nikhil Nayyar, Adv.

In SLP 4574-75 &
SLP 4572-73/15 Mr. Mukul Rohtagi, AG
Mr. Rajeev Sharma, Adv.
Ms. Radhalakshmi. R, Adv.

For Respondent(s)

In SLP 8988/14 Mr. Mukul Rohtagi, AG
Mr. Rajeev Sharma, Adv.
Ms. Radhalakshmi. R, Adv.

In SLP 4572-73/14 Mr. Harshvardhan Jha, Adv.
Ms. Yugandhara Jha, Adv.
Mr. Adarsh Upadhyay, Adv.

In SLP 4574-75 &
SLP 4572-73/15 Mr. Abhinav Vasisht, Sr. Adv.
Mr. Radha Rangaswamy, Adv.
Ms. Ranjeeta Rohatgi, Adv.
Mr. Abhinav Mukerji, Adv.
Mr. Gopal Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) No. 8988/14
Heard learned counsel for the parties.
Arguments concluded.
Judgment reserved.
SLP (C) No. 4574-75 & SLP (C) No. 4572-73/15
List the matters on 16/02/2016.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER